

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT; ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL) (a) Yes, Sir.

(b) The steps taken in recent years to accelerate growth of the electronics industry in the country are given in the enclosed statement. Government considers from time to time further measures needed in this direction and such proposals are announced as and when these are finalised.

(c) The production target for various electronics products are fixed at Rs. 10,960/- crores in the terminal year of the Seventh Five Year Plan.

Statement

(i) A higher rate of depreciation allowance, thereby encouraging the industry for modernisation and investment.

(ii) Reduced duty on capital equipment, components and raw material.

(iii) Liberalised licensing and creation of large capacities in components so as to ensure viable production base.

(iv) Rationalised import policy; canalising certain types of components for which demand is more than the indigenous supply.

(v) Providing R&D funds to public sector units and R&D laboratories for upgrading and development of products.

(vi) Increased TV transmission coverage.

(vii) Allowing the MRTP/FERA companies to the area computer peripherals, components and other high technology products.

(viii) A separate Standardisation, Testing and Quality Control (STQC) programme has been initiated to assist manufacturers of electronics goods in improving the quality of their products.

Influx of refugees from foreign countries to India

104. SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to state:

(a) the main factors responsible for the increase in the influx of refugees into the country during the last three years,

(b) the steps being taken by Government to tackle the refugee problem; and

(c) the steps proposed to be taken by Government to check the influx of people from other countries into India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHIL ALAM KHAN): (a) Ethnic violence, insecurity and economic distress are the main factors responsible for the increase in the influx of refugees into India.

(b) and (c) Government have provided basic facilities to refugees, pending their return to their own country. At the same time, Government has been impressing on the countries concerned that effective steps should be taken by them to bring to an end the situation which has led to the exodus of refugees and also to create conditions which would enable the refugees to go back to their homeland.

Checking of pollution in Haryana

105. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is air and water pollution on high scale in Haryana on account of effluents being discharged by the factories; and

(b) whether the Central Government have issued any instructions to the State Government requiring every factory to start a treatment plant of its own or a common treatment plant in that State; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the House.

Pollution in Haryana

106. SHRI SULTAN SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Central Government are aware that some factories near Kundli Jatheri and Sonapat in Haryana are discharging their effluents in the open thereby causing health hazards; and

(b) if so, what steps the Central Government are taking in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) and (b) Information is being collected and will be laid on the Table of the house.

Finalisation of sports policy

107. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government have finalised sports policy;

(b) if so, what are the details thereof; and

(c) what steps Government are taking to encourage schools and colleges in rural areas to spot talents for various sports events?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) and (b) The Government Resolution on National Sports Policy was laid on the Table of the Sabha on 21st August, 1984.

(c) To encourage schools and colleges in rural areas to spot talent, the Government is proposing to start a new scheme during the Seventh Five Year Plan under which a Sport Talent

Search Contest will be held to identify children with potentials. Further, it is also proposed to adopt certain schools all over the country where special facilities and specialised coaching will be made available so that talent identified in the rural areas can be nurtured. The Government is also proposing to expand the existing scheme of sports scholarships so that more talented youth can be encouraged. Besides these, the existing schemes, viz., the Sports Talent Search Scholarships, Rural Sports Tournaments, Rural Sports Centres and Women Sports Festivals and the national coaching scheme are proposed to be expended to achieve this end. It is also proposed to give more assistance to the Association of Indian Universities to encourage sports in colleges and universities.

Celebration of International Youth Year

108. MISS SAROJ KHAPARDE: Will the PRIME MINISTER be pleased to state:

(a) what are the proposals formulated or proposed to be formulated for youth welfare during the International Year of the Youth;

(b) what assistance is being given to schools and colleges for the celebration of the year; and

(c) what are the new schemes under formulation to utilize youth energy?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) to (c) A statement is enclosed.

Statement

Celebration of International Youth Year

1985, the International Youth Year is being celebrated in India as 'Year of the Youth'. The Year has provided the Government an opportunity to focus its attention on the situation of our youth and to initiate and intensify programmes for youth welfare